

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 201
IB-376/ND/2020**

**IN THE MATTER OF:
State Bank of India**

...PETITIONER

Vs.

M/s. World Window Impex India Pvt. Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

Order delivered on 02.03.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

**For the Petitioner/Op.-Creditor/F.C. :Ms. D. Adhikari, Ms. Vineeta
Rathore, Advocates**

**For the Respondent/ Corporate-debtor :Mr. Prashant Mehta and Mr.
Arush Kumar, Advocates**

ORDER

Heard the submissions made by the counsel for the financial-creditor.
Advocate Mr. Prasant Mehta has appeared on behalf of the corporate-debtor
and offered to file "Vakalatnama" within 3 days and reply within 10 days.
Post the matter to 24.03.2020.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**